GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1681 ANSWERED ON:05.03.2015 CONSTRUCTION OF ROADS UNDER PMGSY Khanduri AVSM Maj. Gen. (Retd) Bhuwan Chandra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the work of construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in some districts of Uttarakhand are lying incomplete or has not started yet due to the provisions of Forest Act;
- (b) if so, the name of such roads along with the reasons therefor; and
- (c) the action being taken by the Ministry to complete the construction of such roads?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a) & (b) As per the information furnished by the State Government, there are 54 roads works, sanctioned for construction under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttarakhand, lying incomplete or which have not yet started due to the provisions of the forest act. The list of such sanctioned 54 PMGSY roads is given at annexure.
- (c) As per programme guidelines, PMGSY does not provide funds for Land Acquisition; therefore, the State Governments are responsible to certify and ensure that lands are available for taking up the proposed road works. The State Governments are required to lay down guidelines for voluntary donation, exchange or other mechanisms to ensure availability of land for all proposed roads, including roads in forest areas. Time bound construction of all cleared rojects is state responsibility. Considering the delay in forest clearances at various levels in State and Ministry of Environment and Forests, the progress of delayed projects is being constantly reviewed in Empowered Committee and Regional Review Meetings by the Ministry. The concern of timely completion of all permissions in this regard has been flagged to Chief Secretary of concerned state and Secretary, Ministry of Environment & Forests for ensuring better interdepartmental coordination and prompt clearances respectively.